

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 09

C.P. (IB)/3152(MB)2019

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **25.04.2024**

NAME OF THE PARTIES : **Sanap & Brothers**

**Vs**

**Millennium Mobility Pvt Ltd**

**For OC** : None Present

**For CD** : None Present

**Section 9 of IBC**

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**ORDER**

This is a transferred matter from Court V. There is no representation for the parties when the matter is called out today. **List on 09.05.2024 for appearance of parties.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**  
//SMM//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**